

ITEM NO.34

Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 607/2021

JACOB PULIYEL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 71402/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 65383/2021 - EXEMPTION FROM FILING O.T.
IA No. 110625/2021 - INTERVENTION/IMPLEADMENT)

Date : 08-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Prashant Bhushan, AOR

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. Gurmeet Singh Makker, AOR

Ms. Meenakshi Arora, Sr. Adv
Mr. Vipin Nair, AOR
Mr. P.B. Suresh, Adv
Mr. Karthik Jayshankar, Adv
Mr. Arindam Ghosh, Adv
Ms. Chitra Vats, Adv
Mr. Prakash Baghel, Adv

Ms. Malvika Kapila, AOR
Ms. Monisha Mane Bhangale, Adv.
Ms. Tanwangi Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 29.11.2021 after fresh matters.

Reply if any, be filed in the meanwhile.

Signature Not Verified
Digitally signed by
Anita Malhotra
Date: 2021.11.08
17:06:23 IST
Reason: 

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master